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(DEPARTMENT OF REVENUE)

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NOTIFICATION
(INCOME-TAX)

NO. 6541

(F.No.197/151/82-IT(AI)): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Institute of the Franciscan Missionaries of Marry Society No.9" for the purpose of the said section for the period covered by the assessment years 1983-84 to 1986-87.



(R.K. TEWARI)

UNDER SECY. TO THE GOVERNMENT OF INDIA

To
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Copy to :-

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2. The Commissioner of Income-tax, Coimbatore w.r.to his letter No.C.No.1491(1)/82-83/CBE, dated 4.9.1985.
3. All Commissioners of Income-tax.
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(R.K. TEWARI)

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